No. RJ-1/Regular/250/2024

N O T I C E

(VACATION COURT)

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri. Justice Kishore C. Sant has issued the following directions regarding the Vacation Court from 27/05/2024 to 02/06/2024 :**

1. The Court shall sit on 28/05/2024 & 31/05/2024 at 11:00 a.m.
2. No mentioning of matters shall be permitted. All Circulations of matters shall be by way of Praecipe which are to be submitted between 10:30 a.m. to 11:30 a.m. on the previous working day of Court.
3. Urgency must be made out in the praecipe itself. The praecipe to contain gist of the matter in one paragraph and cause for urgent listing in the second paragraph, for which who cannot wait till reopening of the Court.
4. The date of FIR and the date of order passed by the Trial Court be mentioned in the Praecipe. The praecipe should also state if the Circulation for the matters was previously applied for and the same was refused during vacation.
5. Praecipe to be submitted to the concerned Court Sheristedar.

Date : 27.05.2024

By Order

Sd/-

High Court, Appellate Side]
Bombay.]

(H. M. Bhosale)
Registrar (Judl-I)